

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1885

ANSWERED ON:22.11.2010

REHABILITATION OF EX-SERVICEMEN

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Will the Minister of DEFENCE be pleased to state:

- (a) the existing schemes for rehabilitation of retired defence personnel;
- (b) whether the Government proposes to arrange cognisance/training courses for the retiring personnel for their rehabilitation in civil life after their retirement;
- (c) if so, the details thereof;
- (d) whether the Indian Institute of Management and other such institutions have also offered help in the placement of the ex-servicemen;
- (e) if so, the details thereof; and
- (f) the further steps being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) to (c): There are various schemes for rehabilitation of retiring/retired defence personnel including resettlement training. The details of the schemes are at Annexure 'A', 'B' 'C' & 'D'. Under the resettlement training programme, Director General Resettlement (DGR) organizes resettlement training of Personnel Below Officer Rank (PBOR) and Officers at various Government/Semi-Government and private institutes. DGR also conducts resettlement training courses under the aegis of Rajya Sainik Board/Zila Sainik Board for ex-servicemen.

(d) to (f): Management courses of six months durations are being conducted since 2004 at Indian Institute of Management, Ahmedabad, Bangalore, Kolkatta, Indore, Lucknow as well as at Management Development Institutes, Gurgaon, Narsee Monjee Institute of Management Studies, Mumbai and Xavier Labour Relations Institute, Jamshedpur. The Indian Institute of Management and other Institutes facilitate placements, by providing infrastructure, advisory and guidance. Campus placement is organized by a Placement Committee which formulates guidelines and rules for placement. The policies relating to training are constantly upgraded, based on the feedback from the participants.

ANNEXURE 'A' REFERRED IN THE REPLY GIVEN IN PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1885 FOR ANSWER ON 22.11.2010

RESETTLEMENT TRAINING CONDUCTED BY DGR FOR OFFICERS, PBOR AND ESM

OFFICERS TRAINING:

1. Officers training programme can be classified into :-

(a) Security Courses:

- (i) Corporate and Industrial Security, Safety & Intelligence course
- (ii) Security, Survey & Audit and Risk Analysis.

(b) Management courses such as:

- (i) 24 Week Management courses in IIMs and other 'A' Grade B-schools.
- (ii) Modular management courses on retail, Entrepreneurship, supply chain Management, disaster management etc.

(c) Other courses such as:

- (i) Coaching for CPL/ATPL
- (ii) Seafaring
- (iii) Independent Directors course.

PBOR TRAINING:

2. PBOR Training programme can be classified into the following categories:

(a) Security and Fire Protection courses:

- (i) Asst Security officers course
- (ii) Fire and Industrial Safety management
- (iii) Sub Fire Officers course at National Fire College.

(b) Vocational Course:

- (i) Repair of electrical and Electronic appliances
- (ii) X-ray/ECG Technician and OT Assistant.
- (iii) Advance welding
- (iv) JCB Operator
- (v) AC & Refrigeration
- (vi) Seafaring.

(c) Management courses:

- (i) 24 week management courses in renowned institutes
- (ii) Modular management courses on retail, business project, entrepreneurship, Insurance, travel and tourism, supply chain management etc.

(d) IT and Computer courses:

- (i) DOEACC 'O' level course
- (ii) Computer hardware maintenance
- (iii) Computer networking
- (iv) Desktop publishing
- (v) Book keeping and Accountancy using Talloy
- (vi) Microsoft certified professional and solution provider (MCP & MCSP).

ESM TRAINING:

3. Government has approved the conduct of Resettlement Training courses for Ex-Servicemen(ESM)/Widows/one dependent vide letter No.0014/EXSM/DGR/RES-8/II/D(Res) dated 18-05-2006. DGR Conducts these courses under the aegis of Rajys Sainik Boards/Zila Sainik Board.

ANNEXURE 'B' REFERRED IN THE REPLY GIVEN IN PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1885 FOR ANSWER ON 22.11.2010

RE-EMPLOYMENT

Security Agencies:

1. The Government of India vide Department of Public Enterprises Office Memorandum Number 6/22/93-GL-15-DPE (SC/ST) dated 04 Oct 2005 has instructed all Central Government Public Sector Undertakings (PSUs) to take security cover from Ex-servicemen (officers) operated Security Agencies/company sponsored by Directorate General Resettlement. Besides this, Central Government Ministries, Departments and large number of corporate house, business, industry and educational institutions are also seeking security from DGR sponsored ex-servicemen (ESM) security agencies. The DGR empanels/sponsors ESM run private security agencies, companies and corporations for providing security guards to various PSUs and industries in the private sector. The scheme offers good self-employment opportunities to retired officers and adequate employment opportunity to retired PBOR, in a field, where they have sufficient expertise.

Central and State Government:

2. The Central / State Governments provide the following concessions to promote employment of Ex -Servicemen in the civil jobs:-

(a) Reservations for ESM on Gp 'C' and 'D' posts in Central/ State Government, Public Sector Undertakings, Nationalized Banks and Para Military Forces are as follows:-

	Group 'C'	Group 'D'
(i) Central Ministries/Departments	10 %	20 %
(ii) PSUs / Nationalized Banks	14.5 %	24.5 %

(b) For the purpose of appointment in Group 'C' and 'D' posts under the Central Government as well as Public Sector Undertakings the following priority is accorded :-

(i) Priority I. Disabled ESM whose disability is attributable to military services.

(ii) Priority II. Up to two dependents of Armed forces personnel killed in action or severely disabled (with 50 percent and above disability which is attributable to military service and makes them unfit for employment).

(iii) Widow/son/daughter of Armed Forces Personnel died while in service (death not attributable to military service) are also eligible for compassionate appointment in Group 'C' or 'D' posts.

(c) In Defence Security Corps, 100% vacancies are reserved for ESM.

(d) Most of the State Governments also provide reservations to ESM in State Government jobs.

ANNEXURE 'C' REFERRED IN THE REPLY GIVEN IN PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1885 FOR ANSWER ON 22.11.2010

Gen:

1. The government has formulated several Self-employment ventures for rehabilitation and resettlement of Ex-servicemen and their families. The details of Self-employment schemes and the achievements are given in succeeding Paras.

Allotment of Army Surplus Vehicles:

2. Ex-Servicemen and widows of defence personnel, who died while in service, are eligible to apply for allotment of Army Surplus Class V-B Vehicles. Applicants have to apply on a prescribed format and render a security deposit as pertinent to the class of vehicle applied for. A total of 42 category of vehicles from 12 CVD/FODs are available for allotment.

Coal Loading & Transportation Scheme:

3. This is a very popular scheme in vogue since the last 30 years. The ESM Coal Companies have performed to the total satisfaction of the Coal Subsidiaries and have established themselves as the Main work force of Coal India Limited (CIL). CIL has coal subsidiaries located at Sambalpur, Bilaspur, Nagpur, Ranch, Dhanbad and Kolkata. The unemployed retired officers registered with DGR are offered on their respective seniority to form ESM Coal Loading and Transporting Companies and are sponsored to respective coal subsidiaries for a initial tenure of five years, extendable by another four years. The functioning of these companies is monitored by the DGR in consultation with the concerned coal subsidiary.

Coal Tipper Attachment Scheme:

4. This welfare scheme for widows/disabled soldiers is linked with the coal loading and transportation. The widows of Defence personnel, who died while in service due to causes attributable to military service can be sponsored by DGR for attaching one tipper truck in their name with and ESM Coal Loading and Transportation Company. Eligible widow/disabled soldier is required to make a deposit of Rs. 85,000/- with any of the nominated coal transport company. The company pays them Rs. 3000/- per month for a period of five years, after which the deposited amount of Rs. 85,000/- is paid back to widow/disabled soldier.

The functioning of these companies is monitored by DGR. Existing tipper attachment procedure has been streamlined, resulting in optimum utilization of ESM Companies resources, which has translated into accommodating more number of widows and achieving higher satisfaction level.

Allotment of Oil Product Agency:

5. Ministry of Petroleum and Natural Gas has reserved 8% of Oil Product Agencies i.e. (LPG Distributorship, Petrol Pumps and Superior Kerosene Oil Distributorship etc.) for the defence category applicants who comprise of wartime/peace time widows and disabled soldiers with disability of 20 percent and above attributable to Military Service. Eligible persons can apply as and when such a vacancy under 'Defence Category' is advertised in the newspapers. Eligible applicants are sponsored by DGR for the purpose by issuing of an Eligibility Certificates based on allocated priorities and for specific location for which 8% Oil Product Agency is released. Interview is conducted by a Board of Officers constituted by the concerned Oil Company.

Allotment of BPCL GHAR Outlets:

6. M/s Bharat Petroleum Corporation Ltd. Has evolved the concept of 'GHAR' having all facilities required by truckers under one roof, while they engage themselves in refueling activities. The scheme started in the year 2007 as a result of excellent liaison between DGR and BPCL. Retired officers have to apply for the said scheme with the DGR. Officers are presently paid a remuneration of Rs. 25,000/- per month. Concerted efforts are underway with BPCL to make the scheme more lucrative.

Mother Dairy Milk Booths and Fruit & Vegetable (Safal) shops:

7. This is a time tested well paying self-employment scheme for ESM PBOR. Ex-servicemen currently operating Milk Booths and Safal shops have proved their mettle whereby M/s Mother Dairy is totally dependent on DGR for providing eligible Ex-servicemen. Constant efforts are being made to ensure that the scheme is made more attractive to draw large number of ESM (PBOR). In consultation with the Mother Dairy, the scheme is now being extended not only to the other cities of NCR viz Gurgaon, Noida, Greater Noida, and Gurgaon but to other states too. Jaipur has been included in the scheme in March 09.

8. Remuneration earlier received by aspirants running mother Dairy, Safal (Fruit & Vegetable) has been now enhanced to a lucrative amount of Rs 10,000/-per month (for first six months only) or 9% of sales proceed whichever is higher. This has given massive impetus and it is felt aspiration of ESM would be adequately met.

Management of CNG Station by ESM (Officers) in NCR:

9. The scheme has been recently revised. Due to perseverance and constant liaison by DGR the pay package has been raised from Rs 20,000/- to Rs 45,000/-w.e.f. 01 Mar 2009. The scope of the scheme is now being extended to cover entire NCR to include Noida, Faridabad and Gurgaon. The aspirations of both Indraprastha Gas Ltd (IGL) and the registered officer are taken care of by the DGR by its proactive involvement. Majority of the CNG stations in National Capital Region are being managed by ESM (officers), which clearly manifests the faith bestowed by IGL in retired defence officers. Willing officers are required to register themselves with DGR, selection of retired officers is carried out based on an interview carried out by a Board of Officers of the IGL.

Entrepreneurship schemes

DGR facilitates establishment of Business Enterprise by ex-servicemen as a viable resettlement option in Agriculture, Industry and Service sectors. The ex-servicemen are offered information and guidance to avail soft loan / subsidy provided by various Government departments and to exploit new business opportunities created due to Globalization and opening up of economy.

The schemes are SEMFEX II, SEMFEX III, Herbal and Medicinal Plants, Horticulture, Floriculture, Animal Husbandry, Franchise and JCB Backhoe Loader.

The details of the entrepreneur schemes in vogue for ex-servicemen are as given below:

SEMFEX-II Scheme:

The scheme is operative in rural areas with financial assistance from National Bank for Agriculture and Rural Development (NABARD).

Wide spectrum of Agricultural, Industrial and Service sector ventures including setting up of agro / food processing units and modernization of cold storages are covered for financial assistance in rural areas.

Soft loan assistance of 10-20% is provided.

The interest rate for refinance is 8.5% - 10.25%.

The repayment period is 2 – 15 years.

The moratorium period is 6 – 18 months.

ESM can approach NABARD Regional and Branch offices situated in respective state capitals and district headquarters. # Details can be browsed from website www.nabard.org.

SEMFEX III Scheme (Sena Se Gramodyog):

The scheme is operative with the support from Khadi and Village Industries Commission (KVIC) under Prime Minister's Employment Generation Programme (PMEGP).

All viable village, cottage, tiny and small industries and service activities and selective urban enterprises are eligible for finance.

Maximum cost of project – Rs.25 lakhs for manufacturing and Rs 10 lakhs for business services.

Subsidy of 25 % – 35 % is provided

Repayment period of loan is 3 – 7 years.

Beneficiary has to undergo Entrepreneurship Development Programme (EDP) training of 2 – 3 weeks.

Negative List : Activities concerning animal husbandry, Meat, Intoxicants, Plantation crops, Polythene manufacture and Rural transport are not covered for finance.

Details can be browsed from website www.kvic.org.in and www.pmegp.in.

Herbal and Medicinal Plants:

20 - 75 % subsidy is available for cultivation of various medicinal plants.

20 – 30 % subsidy is available for cultivation of oil seeds.

Details can be browsed from website www.nmph.nic.in and www.novodboard.com.

Horticulture:

20 – 30 % subsidy is available for cultivation of various fruits.

Details can be browsed from website www.hortibizindia.org.

Floriculture:

10 – 20 % subsidy is available for cultivation of various flowers.

Details can be browsed from website www.hortibizindia.org.

APEDA:

25 % of subsidy is available for cultivation of export oriented medicinal plants, oil seeds, fruits and flowers.

Details can be browsed from website www.apeda.com

Animal Husbandry:

10 – 30 % subsidy is available for various projects such as Diary, Sheep, Goat, Piggery, Pisciculture etc.

Details can be browsed from website www.dahd.nic.in.

Franchising:

Wide range of reputed international and national products, processes and services are available under franchising.

Details can be browsed from website www.franchiseindia.com

JCB Backhoe Loader:

Earthmover machine is in great demand with boom in infrastructure development works.

The approximate cost is Rs 20 – 25 lakhs

Subsidy / Soft loan can be obtained from NABARD / KVIC.

Company is willing to provide concessions to ex-servicemen.

Details can be browsed from website www.jcb.com.